

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-420(ND)/2017

**CORAM:**

**PRESENT: MR. L. N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.10.2019.**

**NAME OF THE COMPANY: M/s. Regal Metal & Ferro Alloys Vs. M/s. Sandeep Axles Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present for the Petitioner:** Mr. Arun Saxena and Mr. Shivam Mishra,  
Advocates for Liquidator

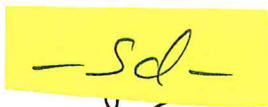
**Present for the Respondent:** Mr. Saurabh Kalia, Mr. Harshit Agarwal and  
Ms. Saloni Purohit, Advocates for Ex-Director  
in CA 729  
Mr. Parth Tandon, Advocate for Canara Bank

**ORDER**

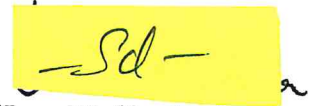
Reply has been filed on behalf of the ex-directors to CA 729/2019.

CA 725/2019 is for amending the claim of the creditors. Notice is accepted by the Ld. Counsel for Canara Bank whose claim shall be effected consequent to the amendment. Let reply be filed.

To come up for further consideration on 18<sup>th</sup> November, 2019.



**(L. N. Gupta)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**